GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1559

TO BE ANSWERED ON DECEMBER 15, 2022

SVANIDHI SE SAMRIDDHI INITIATIVE

NO. 1559. SHRI VISHNU DATT SHARMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is implementing 'SVANidhi se Samriddhi' initiative in Khajuraho Lok Sabha Constituency in Madhya Pradesh and if so, the details thereof;
- (b) whether the socio-economic profiling of beneficiaries and their families have been completed to assess their eligibility for eight schemes in Urban Local Bodies (ULBs) of Chandla, Rajnagar, Pawai, Gunnaor, Panna, Vijayraghavgarh, Murwara and Bahoriband;
- (c) if so, the details of the benefits under these eight schemes extended to beneficiaries; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (d): At present, Ministry of Housing and Urban Affairs (MoHUA) is implementing "SVANidhi se Samriddhi" program under Prime Minister Street Vendor's Atma Nirbhar Nidhi (PM SVANidhi) in 253 Urban Local Bodies (ULBs), to link the eligible PM SVANidhi beneficiaries and their family members to eight (8) Central Government Welfare Schemes.

The program is presently being implemented in Murwara ULB. As on December 9, 2022, socio-economic profiling of 2,342 PM SVANidhi beneficiaries along with 6,818 their family members has been completed and 2,490 sanctions under various welfare schemes have been made in Murwara.

Next phase of the program has been approved in 1601 additional Urban Local Bodies including Khajuraho, Chandla, Rajnagar, Pawai, Gunnaor, Panna and Vijayraghavgarh. As reported by State of Madhya Pradesh, Bahoriband is not an ULB.
